

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 21909/2013

(Arising out of impugned final judgment and order dated 08/03/2013 in CMWP No. 731/2006 passed by the High Court of Judicature at Allahabad)

ORIENTAL STRUCTURAL ENGINEERS (P) LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln. (s) for permission to file additional documents and interim relief and office report)
(For final disposal)

WITH

SLP(C) No. 22643/2013

(With Interim Relief and Office Report)
(For final disposal)

Date : 27/01/2016 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
 HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Mr. Pawanshree Agrawal, Adv.
 Mr. Aneesh Mittal, Adv.

For Respondent(s) Mr. Ravi Prakash Mehrotra, Adv.
 Mr. Vibhu Tiwari, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

In the meanwhile, there will be a stay of re-assessment proceedings.

(Meenakshi Kohli)
Court Master

(Jaswinder Kaur)
Court Master